

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2020
MA(IBC)/2(KB)2024,
IA(I.B.C)/1722(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	HDFC BANK LIMITED VS TAMRA DHATU UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Krishnaraj Thacker, Adv.] For Applicant
Mr. Vibhor Kapoor, Adv.]
Ms. Mahima Shekhawat, Adv.]

Mr. Anjan Chakraborty, Adv.] For Income tax
Ms. Krishnika Chatterjee, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **02.09.2024**.

**Anamitra Pal
Court Officer**